

PSEs in the country

*359. SHRI Y.P. TRIVEDI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of Public Sector Enterprises (PSEs) located in the country, State-wise;
- (b) the profit and loss registered by each of them during the last three years; and
- (c) the assistance given by Government to loss making PSEs?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): (a) to (c) The State-wise list of Central Public Sector Enterprises (CPSEs) as per their Registered Offices and the location of the Corporate Offices of these CPSEs as on 31.3.2008 in the country are given in Appendix III of Volume I of the Public Enterprises Survey (2007-08), that was laid in the Parliament on 25.2.2009.

(b) The enterprise-wise profit / loss(-) of CPSEs during the last three years *i.e.* 2005-06, 2006-07 and 2007-08 are given in Statements 5 and 6 of Volume I of the Public Enterprises Survey 2007-08.

(c) The assistance given by the Government to the CPSEs including that of loss making CPSEs is given in Statements 5, 6, 9 and 14 of Volume I of the Expenditure Budget (Volume I), 2009-10 of Ministry of Finance, which was presented in the Parliament on 6.7.2009.

Tapping of idle money for infrastructure development

*360. PROF. ALKA BALRAM KSHATRIYA:

DR. T. SUBBARAMI REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government is considering plans to tap idle money lying with households and elsewhere, primarily to fund development of infrastructure;

(b) if so, whether this scheme could offer tax benefits for investment up to Rs. 5 lakhs and be instrumental in partly meeting country's infrastructure funding needs which has been pegged at as high as \$ 750 billion;

(c) if so, whether this scheme could serve multiple purposes;

(d) whether Government has also already allowed borrowing programme of over Rs. 3,00,000 crore for the current fiscal; and

(e) if so, by when the scheme is likely to be implemented?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The continuous endeavour of the Government is to intermediate greater proportion of household savings into productive assets including those classified as infrastructure.

(b) to (c) No such scheme is under consideration of the Government at present.

(d) to (e) The Budget 2009-10 has estimated the net market borrowing through dated securities at Rs. 3,97,957 crore. The Government has announced a market borrowing programme for the first half of the fiscal year 2009-10 for an amount of Rs. 2,99,000 crore on July 16, 2009. An amount of Rs. 1,89,000 crore has already been raised through dated securities between April 1, 2009 and July 17, 2009.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Overhauling of air traffic control systems

2571. SHRI GIREESH KUMAR SANGHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the present Indian ATC capacity is only 25 flights per hour, whereas Singapore and Dubai ATC capacity is 55 flights per hour;

(b) whether there is any proposal with Government with regard to overhauling Air Traffic Control (ATC) systems in the country to increase handling capacity of airports; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. At Delhi airport with simultaneous use of runways, the traffic handling capacity has been increased to 50-55 flights per hour. At other airports, existing ATC capacity is meeting the present traffic demand.

(b) and (c) Airports Authority of India (AAI) is continuously endeavoring to improve the Air Traffic Control System along with upgradation of automation system with state of art technology in order to keep the traffic handling capacity at par with Air Traffic growth in the country, Automation systems at Mumbai and Delhi are being upgraded to Auto track-III. Chennai and Kolkata ATC system are being upgraded. Performance Based Navigation Procedures have been implemented at Delhi, Mumbai and Ahmedabad airports. Advanced Surface Movement Guidance and Control Systems are functioning at Delhi, Hyderabad, and Bangalore airports and is being installed at Mumbai airport.

Night landing facility at Rajamundry and Tirupati airports

2572. SHRI NANDI YELLAIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the progress made so far towards upgradation of terminal building, runway and setting up night landing facility at Rajamundry and Tirupati airports; and

(b) by when the entire work in these two airports is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Details of the progress made at Rajamundry and Tirupati airport for infrastructure